### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO.1556 TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019

# AGRICULTURE SURVEY

## 1556. SHRI HARISHCHANDRA CHAVAN: SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

- (a) the rules for conducting an agriculture survey in the country;
- (b) the last time when an agriculture survey was conducted;
- (c) the reason for not conducting an agriculture survey as per the rules; and
- (d) the reaction of the Government thereto?

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

#### ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Agriculture Census is conducted at an interval of five years to collect information on structural characteristics of operational holdings in the country. The first Agriculture Census was conducted with agriculture year 1970-71 as the reference period. So far, nine Agriculture Censuses with reference years 1970-71, 1976-77, 1980-81, 1985-86, 1990-91, 1995-96, 2000-01, 2005-06 and 2010-11 have been completed.

The present Agriculture Census with reference year 2015-16 is 10<sup>th</sup> in the series.

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